

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 204 OF 2016**

**Dated: 25<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Aravali Power Company Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Haryana Power Purchase Centre & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Anurag Bansal  
Ms. Sakshi Mehrotra  
Mr. Vivek Kumar for R-2

**ORDER**

List the matter for hearing on **17.09.2018**, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

**(S.D. Dubey)**  
**Technical Member**

*Vt/js*

**(Justice N. K. Patil)**  
**Judicial Member**